

HCRB/CJR 1/2020

**HIGH COURT OF KARNATAKA,
BENGALURU,
DATED: 12TH JANUARY, 2021.**

INTIMATION

In continuation of the Notification dated 08.01.2021 declaring the results of the Main Written Examination, viva-voce to the eligible candidates for recruitment to the post of Civil Judges is scheduled to be held from **01st February 2021 to 06th February 2021** and **08th February to 11th February 2021** in the premises of the High Court of Karnataka, Bengaluru. The call letters for the viva-voce will be sent to the eligible candidates by registered post. The candidates with the following register numbers are directed to be present for viva-voce well in time on the dates shown as hereunder:

MONDAY, 01ST FEBRUARY, 2021 AT 10.00 A.M.			
CJM20002	CJM20009	CJM20015	CJM20020
CJM20003	CJM20010	CJM20016	CJM20021
CJM20007	CJM20013	CJM20018	CJM20023
CJM20008	CJM20014	CJM20019	CJM20026

TUESDAY, 02ND FEBRUARY, 2021 AT 10.00 A.M.			
CJM20028	CJM20038	CJM20048	CJM20059
CJM20029	CJM20040	CJM20049	CJM20060
CJM20034	CJM20042	CJM20050	CJM20062
CJM20037	CJM20047	CJM20058	CJM20065

WEDNESDAY, 03RD FEBRUARY, 2021 AT 10.00 A.M.			
CJM20067	CJM20077	CJM20097	CJM20107
CJM20070	CJM20080	CJM20099	CJM20108
CJM20071	CJM20082	CJM20100	CJM20110
CJM20072	CJM20084	CJM20101	CJM20111

THURSDAY, 04TH FEBRUARY, 2021 AT 10.00 A.M.			
CJM20112	CJM20126	CJM20138	CJM20156
CJM20116	CJM20134	CJM20144	CJM20157
CJM20118	CJM20136	CJM20151	CJM20170
CJM20122	CJM20137	CJM20153	CJM20176

FRIDAY, 05TH FEBRUARY, 2021 AT 10.00 A.M.			
CJM20177	CJM20195	CJM20207	CJM20213
CJM20181	CJM20197	CJM20208	CJM20218
CJM20183	CJM20200	CJM20210	CJM20224
CJM20187	CJM20203	CJM20211	CJM20225

SATURDAY, 06TH FEBRUARY, 2021 AT 10.00 A.M.			
CJM20228	CJM20233	CJM20249	CJM20256
CJM20229	CJM20240	CJM20251	CJM20257
CJM20231	CJM20241	CJM20252	CJM20258
CJM20232	CJM20244	CJM20253	CJM20261

MONDAY, 08TH FEBRUARY, 2021 AT 10.00 A.M.			
CJM20268	CJM20284	CJM20295	CJM20304
CJM20269	CJM20286	CJM20298	CJM20306
CJM20280	CJM20289	CJM20300	CJM20308
CJM20281	CJM20293	CJM20303	CJM20309

TUESDAY, 09TH FEBRUARY, 2021 AT 10.00 A.M.			
CJM20310	CJM20324	CJM20341	CJM20361
CJM20315	CJM20325	CJM20351	CJM20371
CJM20317	CJM20328	CJM20353	CJM20375
CJM20318	CJM20331	CJM20356	CJM20376

WEDNESDAY, 10TH FEBRUARY, 2021 AT 10.00 A.M.			
CJM20381	CJM20390	CJM20396	CJM20408
CJM20383	CJM20392	CJM20400	CJM20412
CJM20386	CJM20393	CJM20401	CJM20413
CJM20387	CJM20395	CJM20404	CJM20415

THURSDAY, 11TH FEBRUARY, 2021 AT 10.00 A.M.			
CJM20418	CJM20430	CJM20452	CJM20486
CJM20422	CJM20432	CJM20457	CJM20491
CJM20424	CJM20446	CJM20458	CJM20493
CJM20425	CJM20448	CJM20481	

The candidates are requested to bring the following original Certificates along with three self attested photocopies and produce them before the undersigned, on the above mentioned dates, for verification :-

- a) SSLC Certificate or Certificate of any other equivalent examination in proof of Date of Birth and identity card for address proof.**
- b) Degree, Law Degree Certificates, Marks Cards, Convocation Certificate.**
- c) Enrolment Certificate issued by Bar Council and Sannad.**
- d) Certificates obtained within the stipulated period from the competent authorities, if the candidates are claiming reservation under SC/ST/Cat-I / IIA/ IIB /IIIA/ IIIB/ Kannada Medium/ Rural/ Ex-Servicemen/ Physically Challenged.**
- e) In case of in-service candidates, No Objection Certificate issued by Competent Authority at the time of applying online application.**
- f) Two Character Certificates of good character one from the Principal of the Institution/College in which candidates have last studied with study details and another from a respectable person not being the relative of the candidate, but who is well acquainted with the candidate.**
- g) Creamy Layer Certificate, if the candidates are claiming reservation under General Merit (Rural) category.**
- h) Practicing Certificate from the concerned Bar Association, if the candidate is presently practicing as an Advocate.**

Further, in view of Covid-19 pandemic, candidates are requested to carefully read the Special Instructions to be web hosted on the official website of High Court of Karnataka and strictly follow those Special Instructions while appearing for viva-voce.

BY ORDER,

**Sd/-
(RAJENDRA BADAMIKAR)
REGISTRAR GENERAL AND SECRETARY,
CIVIL JUDGES RECRUITMENT COMMITTEE,
HIGH COURT OF KARNATAKA
BENGALURU – 560 001.**